

O.A. - 362/07

30-11-11 case not reached adj
to 23-01-12.

~~to~~
Boc

23-1-12

list on 04-4-12

LBoc

04-4-12

list on 02-7-12

Boc

02-7-12

No sitting of D.B.

list on 03-9-12

LBoc


3.9.2012


O.A. No..362/07

Hon'ble Sri Justice Alok Kumar Singh, Member (J)

Hon'ble Sri S.P.Singh, Member (A)

Sri S.Vema is not available today as told by sri Praveen Kumar
List on 30.10.2012


Member (A)

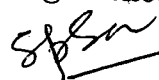

Member (J)


HLS/-

O.A. No 362/07

✓ 30.10.2012

For Applicant: Sri Praveen Kumar
For Respondents: Sri S. Verma
Learned counsel for the applicant fairly concedes
that on account of unfortunate death of the
applicant, this O.A. has abated. Learned counsel for
the respondents has to say nothing in this regard.
In view of the above, the O.A. stands dismissed
having abated.


(S.P. Singh)
Member (A)


(Justice Alok K. Singh)
Member (J)

Girish/-

OR
Copy of order
dated 30.10.12
Bhavad
01/11/12